## Annexure-4 Name of the corporate debtor: M/s Kasargod Power Corporation Limited Date of commencement of CIRP: 19/01/2024 List of creditors as on:13/03/2024

											(Amount in ₹)		
Sl. No.		Details of claim received		Details of claim admitted					Amoun t of	Amount of any mutual		Amount of claim	Remark, if any
		Date of receip t	Amount claimed	Amount of claim admitted	Nature of claim	Amount covered by guar- antee	Whether related party?	% of Votings Share in CoC	contin gent claim	dues, that may be set-off	claim	under Verification	
1	M.M.S. Steel & Power Private Limited	05-02- 2024	77,01,13,623/-	-77,01,13,6 23/-	Form-C	NA	NA	80.11%	Nil	NA	NA	Nil	NA
2	KVK Bio Energy Pvt Ltd	09-02- 2024	20,14,09,358/-	9,10,00,00 0/-	Form-C	NA	Yes	NA	Nil	NA	NA	11,04,09,358/-	Balance claim is under verification.

## List of unsecured financial creditors (other than financial creditors belonging to any class of creditors)